

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6719/2021

This the 6th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Vinod Kumar Age 46 years S/o Sh Govind Ram
R/o Opposite High School Gurah Brahamma,
Ban Talab Tehsil and District Jammu

.....Applicant

(By Advocate:- **Shri Anirudh Sharma**)

Versus

1. State of J&K through Commissioner-cum-Secretary to Government, Department of Revenue, Jammu and Kashmir Government. Civil Secretariat, Srinagar.
2. Deputy Commissioner, Jammu.Respondents

(By Advocate: Mr Rajesh Thapa, DAG.)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Shri Anirudh Sharma, learned counsel for the applicant submits that he does not wish to press the present T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)
MEMBER (J)**